

report When his report is received, a decision will be taken as to whether it should be declared a protected monument]

श्री नवाब सिंह चौहान : जब यह प्रश्न गया उसके बाद फॉरन ही क्या सुप्रिटेण्डेंट महोदय उसको रखने के लिए नहीं गये ? पुरानी दिल्ली यहाँ पर नजदीक ही हैं तो फिर क्या कारण है कि फॉरन निरीक्षण करके रिपोर्ट नहीं दी गई ?

डा० क० एल० श्रीमाली : रिपोर्ट मांगी गई है और उस पर कुछ नवत लग सकता है । रिपोर्ट आने पर कार्रवाही की जायगी ।

डा० रघुबीर सिंह : यह रिपोर्ट कब मांगी गई ?

डा० क० एल० श्रीमाली : उसकी इत्तिला में अभी नहीं दे सकता ।

श्री नवाब सिंह चौहान : सरकार क्या आधार सांच रही हैं कि किस तरह की रिपोर्ट आये तो उसको सुरक्षित स्मारकों में शुमार किया जायगा और किस तरह की रिपोर्ट न आये तो उसको सुरक्षित स्मारकों में शुमार नहीं किया जायगा ?

डा० क० एल० श्रीमाली . जी हा रिपोर्ट के आने पर यह विचार किया जायगा कि उसको सुरक्षित मानुमेंट रखा जाय या न रखा जाय । मानुमेंट की हालत के ऊपर और उसकी इमारतों के ऊपर सारी सिफारिशें उन ही रिपोर्ट सुप्रिटेण्डेंट करेंगे, उसके बाद सरकार निर्णय कर लेंगी ।

श्री नवाब सिंह चौहान : मिर्जा गालिब एक बहुत बड़ा कवि हुये हैं क्या इस बात को सरकार नहीं जानती है ? यदि जानती है तो इस रिपोर्ट की क्या जरूरत है ?

डा० क० एल० श्रीमाली : मिर्जा गालिब के बारे में जानते हैं, लेकिन इमारत की क्या हालत है उसके बारे में नहीं जानते हैं ।

SEIZURE OF CONTRABAND GOODS FROM ARAB DHOWS OFF VENGURLA

*255 SHRIMATI VIOLET ALVA Will the Minister for FINANCE be pleased to state

(a) the quantity of gold and other contraband goods seized recently from the motorised Arab dhows Najib and Nagim off the Vengurla coast

(b) the description of the contraband goods seized; and

(c) whether the smugglers have been apprehended?

THE MINISTER FOR REVENUE AND DEFENCE EXPENDITURE (SHRI A C GUHA) (a) and (b) A large quantity of gold and other contraband goods believed to be intended to be smuggled into India through Goa was recently seized from two Arab dhows, Najib and Nagim near Vengurla within the Indian territorial waters, gold weighing about 32,580 tolas, one motor car, 830 bags of food-grains, 200 boxes of coffee, 12 Italian carpets and 5 woollen rugs were seized from these

(c) Yes, Sir

SHRIMATI VIOLET ALVA May I know, Sir, from where these dhows Najib and Nagim came and where they were bound for?

SHRI A C GUHA. I think they were coming from Kuwait from the Persian Gulf and they were bound somewhere for Marmagoa or Goa

SHRIMATI VIOLET ALVA Sir, is it not a fact that they also found a Morris car?

SHRI A C GUHA. As already stated there was one motor-car I am not sure whether it was Morris or any other make

SHRIMATI VIOLET ALVA Was it a new car?

SHRI A C GUHA I have no information at present

SHRIMATI VIOLET ALVA May I know, Sir, whether any Indians have been arrested in this case?

SHRI A C GUHA I do not think These dhows were apprehended in the Indian Ocean So, I think, these could not have come in contact with any Indian territory

SHRIMATI VIOLET ALVA May I know, Sir, whether it is a fact that the gold that was found in these two dhows Najib and Nagim bore any foreign marks? If so, which country's marks were on that gold

SHRI A C GUHA I have already stated that these dhows were coming from Kuwait If there was any foreign mark it must have been from that territory

SHRIMATI VIOLET ALVA I understand, the gold was marked with foreign markings I would like to know which foreign marks were they?

SHRI A C GUHA I have no information at present

SHRI M GOVINDA REDDY May I know, Sir, whether any prosecutions were launched in this regard?

SHRI A C GUHA I think those men have been prosecuted for the violation of the Passport Regulation

SHRI M GOVINDA REDDY Was any prosecution launched for smuggling gold?

SHRI A C GUHA That action has not yet been taken because it involves some legal question If the prosecution is launched before confiscating the gold then the gold will not come to us, but to the State government We shall confiscate the gold, then we shall see what action will be taken

SHRI M GOVINDA REDDY Is it a fact that they were also smuggling foreign exchange?

SHRI A C GUHA Gold is the foreign exchange That also comes under the scope of Foreign Exchange Regulation.

SHRIMATI VIOLET ALVA Is it a fact that the police investigation shows that the gold was to be smuggled into Bombay?

SHRI A C GUHA I have no information

SHRI M M SUR Do these boats come on several occasions or they came on one occasion only?

SHRI A C GUHA The dhows are usually coming to the western coasts of India There too they must be coming on previous occasions but they have been apprehended this time

SHRIMATI VIOLET ALVA How many Arabs have been taken into custody from these two boats?

SHRI A C GUHA I have not got exact number, but I think there must be nine or ten or more than that

SHRIMATI VIOLET ALVA What is their nationality?

SHRI A C GUHA I presume they must all be Arabs

MR CHAIRMAN Presumptions are not asked for Either you say you know or say you do not know

SHRI A C GUHA The boats were coming from Arab coast So it is presumed they were all Arabs I can only use my commonsense.

MR CHAIRMAN It is presumed

SHRI M GOVINDA REDDY The answer to one of my questions was that they were not prosecuted for smuggling gold May I know whether Government are considering to prosecute them under Foreign Exchange Regulations?

SHRI A C GUHA I have already stated that after the gold is confiscated after proper adjudication we shall see what action can we take under Foreign Exchange Regulation.

SHRIMATI VIOLET ALVA: The hon. Deputy Minister says that the gold is not confiscated. Is it not confiscated yet?

SHRI A. C. GUHA: The gold has been seized. After a process of adjudication they will be prosecuted. We cannot confiscate it immediately. There is some adjudication procedure to be gone through as a formality. Still that is the procedure. We cannot dispense with that. I can assure the hon. Member that there is 99.9 per cent. chance that the gold will be confiscated.

SHRI GULSHER AHMED: In what country were the boats registered?

SHRI A. C. GUHA: The boats have been seized but we are not sure whether the present provisions of the Sea Customs Act will entitle us to confiscate them. Since they were coming from Kuwait, they must have been registered in Kuwait.

EXPEDITION OF THE GEOLOGICAL SURVEY OF INDIA TO LADAKH

*256. **SHRI M. GOVINDA REDDY:** Will the Minister for NATURAL RESOURCES AND SCIENTIFIC RESEARCH be pleased to state:

(a) whether a party of officers of the Geological Survey of India led an expedition to Ladakh for the purpose of conducting a survey; and

(b) if so, what are the results of the survey?

THE MINISTER FOR NATURAL RESOURCES (SHRI K. D. MALAVIYA):
(a) Yes, Sir.

(b) The results of the investigations are not yet available.

SHRI M. GOVINDA REDDY: May I know, Sir, whether the team has not made any report?

SHRI K. D. MALAVIYA: Sir, the team has returned but it is still examining the report with the help of the G.S.I. An area of 2,000 sq. miles

was geologically examined in Ladakh. The party crossed the high Ladakh range and examined the whole of the Nubra and part of the Shyok Valleys in the Karakoram mountains. Some mineral deposits were examined. Palaeontological, petrological and chemical examinations of the samples gathered will take 4 to 6 months to be completed.

SHRI M. GOVINDA REDDY: May I know, Sir, if they have also reported whether the conditions there are favourable or not for exploitation in that area?

SHRI K. D. MALAVIYA: That stage has not yet reached.

SHRI M. GOVINDA REDDY: May I know, Sir, whether they have fixed the geo-physical age of the valley they surveyed?

SHRI K. D. MALAVIYA: We are still waiting for the assessment of their report.

SHRI J. V. K. VALLABHARAO: May I know, Sir, whether there are any foreign experts in that party?

SHRI K. D. MALAVIYA: No.

UNESCO SEMINAR ON LIBRARIES

*257. **SHRI M. GOVINDA REDDY:** Will the Minister for EDUCATION be pleased to state:

(a) how many countries participated in UNESCO Seminar on libraries held recently in India; and

(b) the conclusions, if any, arrived at in the Seminar?

THE DEPUTY MINISTER FOR EDUCATION (DR. K. L. SHRIMALI): (a) Twelve countries.

(b) A statement is laid on the Table of the Sabha. [See Appendix XI, Annexure No. 56.]

SHRI M. GOVINDA REDDY: May I know, Sir, who led the delegation?